

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 337 OF 2006

PARASA KOTESWARARO

Appellant (s)

VERSUS

EEDE SREE HARI & ORS.

Respondent(s)

Date: 04/09/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mr. D. Bharat Kumar,Adv.
Mr. Anand,Adv.
Mr. Abhijit Sengupta,Adv.

For Respondent(s)

Ms.T.Anamika,Adv.
Mrs.D. Bharathi Reddy ,Adv

UPON hearing counsel the Court made the following
ORDER

Additional documents be filed on or before 16.09.2008.
List the matter on 16.09.2008.

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(S.G.SHAH)
Registrar